

Government of India
Ministry of Finance,
Department of Revenue
Office of Pr. Chief Commissioner of Income Tax, Lucknow (CCA Region)

ADVERTISEMENT

The Income Tax Department invites applications from **Young Graduates having experience in Law & Accountancy** under the "Young Professional Scheme" to assist departmental officers in preparation of cases admitted for hearing before Income Tax Appellate Tribunal Lucknow. They will also undertake research and study work in critical cases of tax litigation to support effective litigation management.

2. Income Tax Department is looking for engaging a pool of talented Young Professionals (YPs) as per the following details:-

1	Name of the position	Young Professional
2	Numbers of Position	01(One)
3	Age Limit	Candidates should not exceed 35 years of age as on the date of advertisement
4	Period of contract	One year. May be extended by another year subject to satisfactory performance. The selected candidate is not entitled for permanent employment.
5	Location	Lucknow
6	Remuneration per month	Rs. 60,000 (Lump Sum)

7	Education Qualification	<u>Essential qualifications.</u> (i) Indian Nationals holding Graduate/Post Graduate degree in Law from recognized Universities, Colleges and Institutions of National and International repute, and/or Chartered Accountant. (ii) Candidates should have obtained at least 50% marks in the 3 year LLB or 5 Years integrated LLB degree program or Post Graduation degree program or a qualified Chartered Accountant. <u>Preferred Qualification</u> (i) Chartered Accountants who have completed their article ship in taxation and law graduates/post graduates who have been engaged in research work/projects in taxation shall be preferred. (ii) Candidate having skills in information & communication technology (ICT) with good communication and interpersonal skills shall be preferred.
8	Job Description	The Young Professionals will be attached with the office of CsIT(DR) or Sr. DR in the Income Tax Appellate Tribunal for studying the paper books of listed cases, analyzing the judgments relied upon by the assessee, finding out judgments in favour of the department & identifying distinguishing facts wherever applicable, and preparing the briefing notes and written submissions. They will also undertake research/study on specific points as briefed by CIT(DR)/Sr. Dr. CIT(DR) (Mentor concerned) will provide from brief orientation of deliverables expected from the Young Professional at the time of joining.
9	Selection Process	Selection process would involve two stages: (i) Screening and, (ii) Interview

3. Mode of submission of Applications (Online/Offline): Offline

4. Short listed candidates will be informed on their e-mail address/by speed post for personal interview. No TA or DA shall be paid for attending the interview. At the time of interview, the shortlisted candidates shall have to produce their bio data and certificates, in original for verification.

5. **Last date of receipt of Applications is extended till 27.02.2026.**

Incomplete application and/or applications received after the due date shall be summarily rejected and no correspondence in this regard will be entertained.

Income Tax Officer(Hq)(Judicial)
O/o Pr. Chief Commissioner of Income Tax, UP (East),
57, Ram Tirth Marg, Lucknow

02-02-2026